

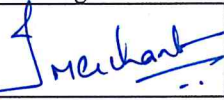
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 221/9//HDB/2017
NAME OF THE COMPANY	MPR Refractories Limited
NAME OF THE PETITIONER(S)	Komali Atomizer Pvt Ltd
NAME OF THE RESPONDENT(S)	MPR Refractories Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ibrahim Merchant	Advocate	9819708981	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Mallu Rao K. Shashidhar	Advocate	9848051273.	

ORDER

Heard Sri Ibrahim Merchant, learned counsel for the Petitioner and Sri K. Shashidhar, learned counsel for Respondent.

The Ld. Counsel for the Respondent requests time to get instructions. Both Counsels requested to post the matter on 19.12.2017 finally and assured that they will not take any further adjournment. Both the parties are directed to complete their pleadings including rejoinder etc.

Post the case on 19.12.2017 for final hearing.



MEMBER (Technical)



MEMBER (Judicial)